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Title: Demand to give compensation of Rs.5 lakhs each to the families of the deceased scavengers of Ghaziabad expired while cleaning sewerage without mask on 4th June,1998 and need to direct the State Governments to provide masks to the scavengers.

श्री किशनलाल दिलेर (हाथरस): अध्यक्ष जी, गत चार जून, १९९८ को गाजियाबाद में दो सफाईकर्मियों को उनके अधिकारियों द्वारा बिना मास्क के सीवर साफ करने के लिए मजबूर किया गया, जिसके कारण उनकी मृत्यु हो गई।

... (व्यवधान)

यह केवल गाजियाबाद या एक प्रदेश की समस्या नहीं है, सफाईकर्मियों की यह राष्ट्रीय स्तर पर समस्या है।

... (व्यवधान)

इसके लिए यह आवश्यक है कि केन्द्र सरकार सभी राज्य सरकारों को निर्देश दे कि सभी सफाईकर्मियों को मास्क तत्काल उपलब्ध कराये जायें।

... (व्यवधान)

उक्त मृतक कर्मचारियों के आश्रितों को पांच-पांच लाख रुपया मुआवजा प्रदान किया जाये तथा राज्य सरकारों को स्पष्ट निर्देश दिये जायें कि ऐसे मामलों में पीड़ित परिवार को अविधायक पांच लाख रुपया मुआवजा प्रदान करें। ... (व्यवधान) उनके आश्रितों को नौकरी का प्रावधान किया जाये, क्योंकि मेनहोल की गैस से संघर्ष करके उनको मौत से जूझना पड़ता है।

... (व्यवधान)

आये दिन यह घटनाएं घटती रहती हैं।

... (व्यवधान)

MR. SPEAKER: Shri Maran, this subject is over. Please take your seat.

... (Interruptions)

MR. SPEAKER: Shri Baalu, this is too much. I have already allowed the discussion.

... (Interruptions)

(Interruptions).

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK): Sir, there should be some silence in the House. (Interruptions).

MR. SPEAKER: I allowed Shri Maran and the Government also replied that they have no objection to discuss it. I am allowing a Short Duration Discussion. Please take your seats now.

... (Interruptions)

MR. SPEAKER: Please take your seats first.

... (Interruptions)

SHRI MURASOLI MARAN : It is not fair on the part of the Chair, Sir.

MR. SPEAKER: It is not good on your part also. Please take your seat first.

... (Interruptions)

MR. SPEAKER: What is your point?

SHRI MURASOLI MARAN My point is that I have not concluded. Sir, Maruti is a joint venture... (Interruptions).

MR. SPEAKER: Please take your seats. I will come to you also.

... (Interruptions)

SHRI MURASOLI MARAN : Sir, Maruti is a joint venture. I have no objection to the negotiated settlement. But what does negotiation mean? It means give and take. But what have you given and what have you taken? Everything demanded by Suzuki has been accepted in toto...(Interruptions).

MR. SPEAKER: Please, Shri Maran. You have already made your point. Anyway we are discussing it. Please take your seat now.

श्री दिलीप संघाणी (अमरेली): अध्यक्ष महोदय, गुजरात में भीषणरूप से तूफान आया है और हजारों करोड़ रुपये की क्षति हुई है

... (व्यवधान)

श्रीमती भावना कर्दम दवे (सुरेन्द्रनगर): सैकड़ों लोग मारे गए हैं

... (व्यवधान)

श्री शान्तिलाल पुरुषोत्तमदास पटेल : अध्यक्ष महोदय, आप हमारी बात नहीं सुनते हैं।

... (व्यवधान)

MR. SPEAKER: I am calling the names as per the list. Please take your seats. ... (Interruptions)

12.33 hrs. (AT this stage Shri Dinshaw Patel and some Hon'ble Members and stood on the floor near the Table of the House)

... (Interruptions)

12.33 hrs.

(At this stage Shri Dinshaw Patel and some other Hon'ble Members went back to their seats.)

श्री कांतिलाल भूरिया (झाबुआ) : गुजरात के बारे में भी कुछ सुन लें।

अध्यक्ष महोदय: हम उस पर आ रहे हैं।

I am having the list with me and I am calling the names as per the list. Now I am calling Shri K. Rosaiah.

... (Interruptions)